

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**  
**NOTIFICATION**

No. १५ /UHC/Admin.A/2012

Dated: May ०५, 2012.

Sri Vinod Kumar Burman, Civil Judge (Jr. Div.), Ranikhet, District Almora is transferred and posted as Civil Judge (Jr. Div.), Almora, vice Sri Sudhir Kumar Singh.

No. १५ /UHC/Admin.A/2012

Dated: May ०५, 2012.

Sri Sudhir Kumar Singh, Civil Judge (Jr. Div.), Almora is transferred and posted as Civil Judge (Jr. Div.), Ranikhet, District Almora, vice Sri Vinod Kumar Burman.

He shall also hold Camp Court at Dwarahat and Bhikiyasen till regular appointments are made.

**By Order of the Court,**

Sd/  
**(Ram Singh)**  
Registrar General.

No. २०७ /XIII-d-1/Admin.A/2012

Dated: May ०५, 2012.

Copy forwarded for information and necessary action to: -

1. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun
3. The Accountant General A&E, Uttarakhand, Oberoi Building, Majra, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
7. District Judge, Almora, with the request to inform the officer concerned for compliance.
8. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
9. Registrar (Judicial), Registrar (Protocol) and Additional Registrar.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. P.S. to Registrar General.
13. Senior Treasury Officer, Almora.
14. I/c N.I.C., High Court of Uttarakhand, Nainital.
15. Guard File/ Assistant concerned.

  
**Assistant Registrar**  
**Admin. A**